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NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 10.10.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA/82/252/HDB/2017
NAME OF THE COMPANY	Anuhya Constructions Private Limited
NAME OF THE PETITIONER(S)	Anuhya Constructions Private Limited
NAME OF THE RESPONDENT(S)	Registrar of Companies Hyderabad
UNDER SECTION	252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
K. CHAVENKAT RAO	PCS	csvenkatreddy@gmail.com 9848424304	[Signature]
DR. S.V. RAMAKRISHNA	Adv	svsawakrishna@gmail.com 9848424309	[Signature]

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

CA disposed of by separate orders.


Member (T)

Bm


Member (J)